

(b) The security staff available at Airports is meant for day to day discipline in the airport premises. It is not equipped to deal with civil commotion or disorders of a serious nature. The latter is the responsibility of the State Government.

(c) The Commercial Pilots' Association had sent a message to the Corporation that they would not operate services during strike or civil disturbances without proper security arrangements.

(d) The Aerodrome authorities have taken up the matter with the State Government.

**दिल्ली में पाकिस्तान समर्थक  
तत्व**

\* 524. श्री रघुबीर सिंह शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान मुख्य कार्यकारी पार्षद् द्वारा हाल में दिये गये इस वक्तव्य की ओर दिलाया गया है कि दिल्ली में पाकिस्तान-समर्थक एक दल है ;

(ख) क्या उन्होंने ऐसे पाकिस्तानी राष्ट्रजनों की, जिनके पास भारत में ठहरने के लिये वैध दस्तावेज नहीं है, एक सूची उनके मंत्रालय को भेजी है ; और

(ग) यदि हां, तो इस संबंध में सरकार ने क्या कार्यवाही की है ?

**गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) :**

(क) मुख्य कार्यकारी पार्षद् द्वारा ऐसा कोई वक्तव्य हाल में नहीं दिया गया है।

(ख) जी नहीं, श्रीमान ।

(ग) प्रश्न नहीं उठता ।

**APPOINTMENT OF OFFICERS ON SPECIAL  
DUTY**

\*525. SHRI YASHPAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the criteria adopted for appointing O.S.Ds. in the Ministries of the Government of India;

(b) the number of such O.S.Ds. in different Ministries/Departments and their scales of pay; and

(c) whether he has received any complaints from certain quarters about the disparity in promotion to such O.S.Ds. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The posts of O.S.D. are filled in accordance with the recruitment rules, or on an *ad-hoc* basis if the post is not likely to continue for more than a year.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT—391/68].

(c) No, Sir.

M/S. MITSUBISHI HEAVY INDUSTRIES

\*526. SHRI MAHANT DIGVIJAY NATH :  
SHRI B. K. DAS  
CHOUHDURY :

Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply given to Unstarred Question No. 8360 on the 8th August, 1967 regarding Dr. Dharam Teja's dealings with M/s. Mitsubishi Heavy Industries Ltd. of Japan and state :

(a) whether the civil suit has since been concluded; and

(b) whether Government have cautioned all the Ministries and Departments not to deal with M/s. Mitsubishi Heavy Industries Ltd. ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). No, Sir.

**ACTION AGAINST VARIOUS SENAS IN THE  
STATES**

\*527. SHRI BENI SHANKER SHARMA :  
SHRI SHRI GOPAL SABOO :  
SHRI NATHU RAM  
AHIRWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there have been atrocities alleged to be perpetrated by the recently formed Gopal Sena in Kerala on the peaceful citizens of the State;

(b) whether Government have warned the State Government to bridle their activities; and

(c) if so, whether similar warning has been given to the Shiva Sena in Bombay and other Senas in different States ?